

the performance of the plants by replacing/modifying certain equipment which are giving constant trouble.

#### Vacant posts in Films Division

1329. SHRI P.K. KODIYAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether it is a fact that as many as forty posts in the various technical departments of the Films Division have been lying vacant for some time ;

(b) if so, the reasons therefore ; and

(c) the steps being taken to fill up the vacant posts?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) :  
(a) and (b) Yes, Sir. Some posts are lying vacant in the technical departments of Films Division due to non-availability of suitable candidates. However, in a number of cases selections have been finalised and pre-employment formalities are under process and these posts will be filled soon. In cases where action for filling up of the post is to be taken by convening the meeting of Department Promotion Committee the same has been already started. Meanwhile the Chief Producer, Films Division has been authorised to engage outside technicians such as Cameramen, Editors, Electricians etc. against vacancies so that the production work is not held up.

(c) A separate Recruitment Cell has been organised in the Films Division for expeditious action regarding filling up of post on regular basis.

#### Review of working of MRTP Act

1330. SHRI P.K. KODIYAN :  
SHRI CHINTAMANI JENA :

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have reviewed the working of the Monopolies and Restrictive Trade Practices Act ;

(b) if so, what are the conclusions arrived at ; and

(c) whether any steps are being contemplated to improve the working of the Act ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI GHULAM NABI AZAD) : (a) to (c) The working of the MRTP Act, 1969 (hereinafter referred to as Act) was reviewed by the High Powered Expert Committee (Sachar Committee) in 1977-78 which suggested a number of improvements in the Act. Some of the Committee's suggestions have already been considered by the Govt. and certain amendments have been effected in the Act by MRTP (Amendment) Act, 1982. The other suggestions of the aforesaid committee are under active consideration of the Govt. and a Bill to further amend the Act will be introduced in Parliament soon as possible.

#### उर्वरक संयंत्रों की उत्पादन क्षमता और उनको लाभ

1331. श्री कृष्ण दत्त सुल्तानपुरी :  
क्या रसायन और उर्वरक मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में उर्वरक कारखानों की राज्यवार सं० कितनी है और उनमें से प्रत्येक की उत्पादन क्षमता क्या है ; और